


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S SAMAR ESTATES PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT
PANCHKULA, HARYANA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Samar Estates Private Limited PAN No.: AAICS0083L CIN: U70101HR2003PTC055332
2.	Address of the registered office	EssVee Apartments in front of GHS-105, Sector-20, Panchkula, Haryana, India, 134112
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Panchkula, Haryana-134112
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	In the last financial year, the value of products/ services sold is NIL, as per the available information
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details are available at the communication address of the Resolution Professional: 109, Surya Kiran Building, KG Marg, New Delhi-110001 and can be sought by emailing us on cirp.samarestates@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details are available at the communication address of the Resolution Professional: 109, Surya Kiran Building, KG Marg, New Delhi-110001 and can be sought by emailing us on cirp.samarestates@gmail.com
10.	Last date for receipt of expression of interest	27.03.2024
11.	Date of issue of provisional list of prospective resolution applicants	06.04.2024
12.	Last date for submission of objections to provisional list	11.04.2024
13.	Date of issue of final list of prospective resolution applicants	21.04.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21.04.2024
15.	Last date for submission of resolution plans	21.05.2024
16.	Process email id to submit Expression of Interest	cirp.samarestates@gmail.com

Rahul Jindal


Rahul Jindal
Resolution Professional
IBBI/IPA-001/IP-P-02649/2021-2022/14048
Registered Add.: 52/24, Ramjas Road, Karol Bagh, New Delhi-110005
Communication Add.: 109, Surya Kiran Building, KG Marg, New Delhi-110001
For M/s Samar Estates Private Limited

Date: 12.03.2024
Place: New Delhi